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form of grant to be shared equally by Centre and State.

All the State Governments have been addressed letters in June 85 in which they have been requested to prepare project/ schemes for Rural as well as Urban, House-cum Worksheds and Worksheds to be attached to existing dwelling units. Each Scheme should at least cover 50 units of Urban houses and 20 units of Rural Houses in a particular Town/Village. Special relaxation will, however, be given to projects for hilly and tribal areas, on merit. While selection venues, the State Government have been requested to emphasise on areas of handloom concentration.

The central contribution to the Scheme shall be in form grant-in-aid to the State Governments

Revised Workshed-cum-Housing Scheme from respective State Governments are awaited,

Non-payment of claims by Oriental General Fire and Insurance Company

3579. SHRI HAFIZ MOHD. SIDDIQ: Will the Minister of FINANCE be pleased to State:

- (a) whether Oriental General Fire and Insurance Company are not paying promptly the claims even when these are fully investigated and accepted by the authorities;
- (b) if so, the number and details of the cases pending for payment;
- (c) whether some Members of Parliament have already brought these facts to the notice of his Ministry; and
 - (d) if so, the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANA-RDHANA POOJARY): (a) and (b) It is the policy of the company to settle insurance claims as promptly as is possible. With that end in view, financial authority to settle such claims has been increased and necessary financial delegation conferred on the Branch/Divisional/Regional Officers of the company.

It is not true that payment of claims fully investigated and accepted is unduly delayed. However, cases do arise where certain formalities, viz. furnishing of claim forms, police reports, fire brigade reports, cash memos, bills or subbrogation letters, etc., remain to be completed and furnished to the company. Payments in such cases do get delayed till these requirements are complied with by the concerned insurers.

(c) and (d) Yes, Sir. Some references were received by the Government from the Hon'ble Members of Parliament regarding delay in settlement of specific insurance claims by the Oriental Insurance Company Limited and necessary action was taken in respect of each case.

Opening of Regional Offices by S.B.I.

3580. PROF. NARAIN CHAND PARASHAR: Will the Minister of FINA-NCE be pleased to state:

- (a) whether the State Bank of India has sanctioned and opened its regional offices for 30 to 40 bank branches was to ensure better control and supervision on operations of the banks in the field;
- (b) if so, whether there are any 'norms' in this regard for other nationalised banks as well;
- (c) if so, the number of branches for which a regional office is opened in the case of (i) Punjab National Bank, (ii) United Commercial Bank; (iii) Central Bank of India; and
- (d) the number of Regional and zonal offices for the SBI and the three other banks referred to above as on 30th June, 1985 and names thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANA-RDHANA POOJARY): (a) and (b) Regional Offices are set up by the Banks keeping in view the level of business, area of operations and the number of branches in the command area. The organisational pattern of banks at regional level varies on account of historical reasons, control requirements of individual tanks and their delegation of powers structure.

Normally, a Zone in a nationalised bank or a Chief Regional Managers' Office in the State Bank of India, controls 150-200 branches. At the Regional levels. the number of branches controlled in different banks broadly varies between 40 to 70.

Written Answers

(c) and (d) The available information regarding the particulars of the Regional Offices of State Bank of India, Punjab National Bank, United Commercial Bank and Central Bank of India and the average number of branches covered by each of the Regional Offices, as reported by the RBI is given below:-

Written Answers

Bank	No. of Zonal Offices/LHOs	No. of Regional Offices	Average No. of branches cover. ed by each Re- ginal Office
State Bank of India	13 (LHO)	47	150
Punjab National Bank	11 (ZO)	39	57
United Commercial Bank	12 (ZO)	40	38
Central Bank of India	12 (ZO)	66	34

Names of the Zonal Offices/Regional Offices indicated above are being ascertained and would be, to the extent available. laid on the Table of the House.

Loss of man-days in public sector Undertakings

3581. SHRI BHOLA NATH SEN: Will the Minister of FINANCE be pleased to State :

- (a) the total number of man-days lost and the resultant loss in production in the public sector production enterprises during the last three years:
- (b) the major reasons for the mandays lost; and
 - (c) the steps taken/proposed?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANAR-DHANA POOJARY): (a) During the year 1951-82, 74 public sector undertakings reported loss of 43, 14, 770 man-days with a resultant production loss of Rs. 5,45,86 lakhs. During the year 1982-83, 76 public sector undertakings reported loss of 36, 11, 837 man-days with a resultant production loss of Rs. 8,46,06 lakhs and during the year 1983-84, 80 public sector undertakings reported loss of 50, 37, 389 man days with a resultant production loss of Rs. 8,59,51 lakhs.

- (b) The major reasons for the mandays loss were; industrial unrest, nonavailability of essential raw materials and interruptions on account of power shortages.
- (c) Amongst the various steps taken/ proposed are:
 - (1) Introduction and improvement of incentive bonus schemes.
 - (2) Quick settlement of wage disputes to improve industrial relations.
 - (3) Periodical review of performance by the administrative ministries/ departments through Quarterly Performance Review Meetings in respect of individual enterprises with a view to take remedial action where necessary.
 - (4) Sanction of additional investment in balancing facilities.
 - (5) Provision of captive power plants wherever required.

Raids in Maharashtra

3582 SHRI R.M. BHOYE: Will the of FINANCE be pleased to Minister State :